MANIPUR GAZETTE

E X T R A O R D I N A R Y
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No. 341 Imphal, Friday, March 20, 2026 (Phalguna 29, 1947)

GOVERNMENT OF MANIPUR
SECRETARIAT: LAW & LEGISLATIVE AFFAIRS DEPARTMENT

ORDER BY THE GOVERNOR, MANIPUR
Imphal, the 27th February, 2026

No. 8/1/2007-AG/L: In exercise of power conferred by Article 165 of the Constitution of India, the Governor of Manipur is pleased to continue the appointment of Shri. Hijam Lenin Singh @ Lenin Singh Hijam, Senior Advocate as the Advocate General of Manipur.

2. The terms & conditions for the above appointment are as per this Department`s Order No. 8/1/2007-AG/L dated 09.02.2010 and as revised vide Order no. 8/1/2007-AG/L dated 15.12.2017 and also as revised vide Order No. 8/1/2008-AG/L dated 9th November, 2023.

By order and in the name of the Governor,

ARUN KUMAR SINHA,
Principal Secretary (Law),
Government of Manipur.

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Digitally signed by
Thingbaijam Binodkumar Singh
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